

TO BE PUBLISHED IN PART-II, SECTION 3(i) OF THE EXTRAORDINARY

GAZETTE OF INDIA

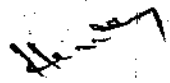
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI, THE 14th MAY, 1997.

CORRIGENDUM
(INCOME TAX)

S.O. (E). - In the notification of the Government of India, in the Ministry of Finance (Department of Revenue) number S.O. 872 (E) dated the 3rd November, 1995 published at pages 1-2 of the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) dated the 3rd November, 1995, at page 2, for "Indbank Merchant Banking Services Limited" read "Indian Bank".

Notification No. /035/


(H.K. CHOUDHARY)
UNDER SECRETARY TO THE GOVT. OF INDIA.

(F.No.194/8/94-ITA-I)

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

भारत के आचार्य राजपूत के भाग-II, कृ. 3(iii) में प्रकाशनार्थ

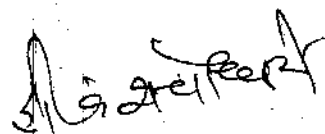
भारत सरकार
वित्त मंत्रालय
[राजस्व विभाग]

नई दिल्ली, दिनांक 14 मई, 1997

सूचना
[आयकर]

भारत के राजपूत, आचार्य भाग-II कृ. 3, उपकृ. (iii)
दिनांक 3 नवंबर, 1995 के पृष्ठ-1-2 पर प्रकाशित भारत सरकार, वित्त
मंत्रालय [राजस्व विभाग] की अधिसूचना कां० आ० 872] की दिनांक
3 नवंबर, 1995 के पृष्ठ 2 पर उल्लिखित "इन्डियन बैंक प्रॉन्ट डेविंग सर्विसेस
लिमिटेड" के स्थान पर "इन्डियन बैंक" पढ़ा जाय ।

अधिसूचना सं० 10351



[एस. के. गोधरी]

अवर सचिव, भारत सरकार

[फा० सं० 194/3/94-आयकर नि०-II]

सेवा में,

प्रबंधक, भारत सरकार प्रेष,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

[राजौरी गार्डन के समीप], नई दिल्ली ।